

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 407**  
**CA(CAA)/15/ND/2024**

**IN THE MATTER OF:**

Newzstreet Broadcast Services Private Limited ... Applicant  
And Shekhawati Residency Pvt Ltd

**Under Section 230-232.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : CS Madhuri Pandey  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the matter on **14.05.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**